

[Print](#)**Defective Case Register from 2025-08-08 to 2025-08-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/24138/2025	PRAFULLA KUMAR JENA	2025-08-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-BLAPL/24104/2025	LAXMIDHAR MAHAPATRA	2025-08-08	Annexures not properly mentioned at page no. 8 and 11.
3	D-WP(C)/31878/2025	SANGRAM KESHARI BURMA	2025-08-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-BLAPL/24054/2025	SUSANTA KUMAR TRIPATHY	2025-08-08	.Name Of The Filing Advocate Not In Capital Letters In The Petition
5	D-BLAPL/24053/2025	TARA PRASAD MOHAPATRA	2025-08-08	i) Name of the Trial Court not correct in cause title.
6	D-BLAPL/20999/2025	SUDEEP KUMAR SARANGI	2025-08-08	1. IN CAUSE TITLE MENTIONED AS CT NO-273/2024, SDJM BHUBANESWAR, BUT CERTIFIED COPY MENTIONED AS TR 58/2025, 2ND ADJ BHUBANESWAR
7	D-WP(C)/31739/2025	SANGRAMJIT PANDA	2025-08-08	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.D.C.Fee .Of Rs.6/- to be paid on C.T.
8	D-CRLMC/23923/2025	DHANANJAYA MUND	2025-08-08	1. PS case number not correctly furnished in synopsis para no.1 in petition and para no. 1 in I.A. petition.
9	D-CRLREV/24044/2025	RANJIB DAS	2025-08-08	1.Period of Delay 4 days delay Limitation petition not filed 2. Being aggrieved not mentioned in petition.3. Paragraphs not correctly mentioned in declaration.4. Good ground certificate not mentioned in petition.
10	D-OTAPL/31810/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-08-08	1. Received dated of the final order not furnished in Appeal and put up for SR thereafter.
11	D-WP(C)/31701/2025	BASANTA KUMAR NANDA	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.A .C.F Rs.2/- to be paid on V.nama
12	D-OTAPL/31804/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-08-08	1. Received dated of the final order not furnished in Appeal and put up for SR thereafter.
13	D-CRLA/24115/2025	SIDHARTHA MISHRA	2025-08-08	1. Period of Delay 72 Days
14	D-OTAPL/31806/2025	TUSHAR KANTI SATAPATHY,SR.SC	2025-08-08	1. Received dated of the final order not furnished in Appeal and put up for SR thereafter.
15	D-CRLA/24060/2025	AMITAV TRIPATHY	2025-08-08	Being aggrieved and Good Grounds Certificate not Furnished
16	D-CMAPL/28325/2025	ADV.	2025-08-08	Provision of Law Incorrect. i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii)Name of the Adv. in Capital

				letter and EN. no. not furnished. iv) Provisional of law not furnished in I.A.
17	D-MACA/31627/2025	ADAM ALI KHAN	2025-08-08	Period of Delay 6 days
18	D-WP(C)/31855/2025	SIDHARTHA DAS	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-CMAPL/21768/2025	ADV.	2025-08-08	i) Reference certificate not furnished.ii) Provision of law not furnished in CMAPL and I.A.iii) Date of delay left blank in prayer of I.A.
20	D-WP(C)/31876/2025	SUJAY SHANKER SINGHDEO	2025-08-08	1.Hologram of Rs.50/- to be paid on V.Nama
21	D-WP(C)/31912/2025	SIDHESWAR RATH	2025-08-08	1.Reply to letter dated 30/06/2025 mentioned in the (Index(Anx-7) appears to be wrong.
22	D-CMAPL/30965/2025	PUSPAK KUMAR SAHOO	2025-08-08	i) Date of order wrongly furnished in Index. ii) Bail /A Bail application wrongly mention in undertaking and certificate
23	D-RPFAM/31788/2025	SAROJ KUMAR PADHY	2025-08-08	GOOD GROUND NOT FURNISHED
24	D-RSA/30806/2025	AMIT PRASAD BOSE	2025-08-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.611/- Payable Not Paid.
25	D-CRLMP/24106/2025	PADMANAV BHUTIA	2025-08-08	PAGE NO.8 NOT LEGIBLE
26	D-RPFAM/31749/2025	PRAVASH CHANDRA JENA	2025-08-08	nomenclature not correct, it may be register as WPC
27	D-WP(C)/31817/2025	SANJIB MOHANTY	2025-08-08	Welfare fund of Rs.50/- not paid
28	D-WP(C)/31819/2025	SANJIB MOHANTY	2025-08-08	Welfare fund of Rs.50/- not paid
29	D-WP(C)/31588/2025	MAHENDRA KUMAR SAHOO	2025-08-08	Copy of the representation dtd. on 2.11.2024 mentioned in the Index(Anx-11) appears to be wrong.2.Fathers name of the petitioner mentioned in the affidavit does not tally with the cause title.3.Name of the petitioner mentioned in the cause title,affidavit and V .nama appears to be wrong.
30	D-WP(C)/31822/2025	MAHENDRA KUMAR SAHOO	2025-08-08	Welfare fund of Rs.50/- not paid
31	D-WP(C)/31816/2025	SANJIB MOHANTY	2025-08-08	Welfare fund of Rs.50/- not paid
32	D-CRLREV/24095/2025	ABHISHEK MOHANTY	2025-08-08	1.Period of Delay 52 days delay . Limitation petition not filed . 2.Authentication fee due on the (a) Copy of Trial Court Judgement C. copy of Annex- 2 not filed 3.C. copy Annex-2 not filed. 4. Paragraphs not correctly furnished in declaration.5. Good ground certificate not furnished.
33	D-WP(C)/31600/2025	BIKRAM SENAPATI	2025-08-08	Name of the Opp. parties not furnished in V.nama.

34	D-WP(C)/31624/2025	MOHAMMED RIAZ	2025-08-08	D.C.fee of Rs.24/- to be paid in cause title.2.Rule -8 of Orissa High Court P.I.L. rules not complied.
35	D-RVWPET/24455/2025	LALITENDU MISHRA	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED copy of order in wp (c) not filed.
36	D-WA/31846/2025	SUNKURU SUDHAKAR RAO(SR. ADV.)	2025-08-08	i) Delete the name of the Honble Mr. Justice in para no.1 and being aggrieved. ii) Provision of law not correctly furnished in I.As.
37	D-CRLREV/24042/2025	RANJIB DAS	2025-08-08	1. Period of Delay 9days delay Limitation petition not filed. 2. Good ground certificate not furnished.
38	D-WP(C)/31780/2025	ALOK KUMAR MOHAPATRA	2025-08-08	8-CAUSE TITLE NOT IN ORDER. Synopsis and date chart not mentioned in the Index.Page 14 not neat.D.Fee of OSBC Rs.50/- not paid.
39	D-CRLREV/24128/2025	HAREKRUSHNA DASH	2025-08-08	1. Page mark not tally in Annexures as per index.2 Good ground certificate not furnished
40	D-BLAPL/24227/2025	OM PRAKASH SARAN	2025-08-08	1. Annexure not Chronologically described in the petition
41	D-BLAPL/24250/2025	KUMAR KASHYAP	2025-08-08	Prayer position not correctly reflected in the petition copy
42	D-BLAPL/24228/2025	RAJENDRA NARAYAN ROUT	2025-08-08	1. As per index Annexure-3 not described in the petition.
43	D-WP(C)/31778/2025	AKSHAYA KUMAR SAHOO	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not mentioned in the affidavit.Page 38 39 and 41 not neat.
44	D-ABLAPL/24157/2025	NIRANJAN LENKA	2025-08-08	1. Page no 23 and 24 not legible
45	D-CONTC/31717/2025	ADV.	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-WP(C)/31777/2025	SOUBHAGYA SWAIN	2025-08-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 51 53 54 55 and 56 not neat.
47	D-WP(C)/31770/2025	BIGHNARAJ RATH	2025-08-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 11 not found.Annexture 2 and 3 not found not the petition copy as per Index.
48	D-ABLAPL/24167/2025	DIBYAJYOTI SAHOO	2025-08-08	1. Paragraph 9 of the application filled twice
49	D-ABLAPL/24169/2025	AKASH KUMAR PANDA	2025-08-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

50	D- CONTC/31705/2025	ADV.	2025-08-08	1. Date of disposal not correctly furnished in cause title.
51	D- ABLAPL/24170/2025	PRAFULLA KUMAR SAHU	2025-08-08	1.Subject Code Not Furnished in the cause title of the application. 2. Page no 17 not legible. 3. Attested Annexure not filled. 4. L.A A.W.S Rs 10/- to be paid in V.Nama
52	D- BLAPL/24136/2025	RAMESH KUMAR SAHOO	2025-08-08	3-AUTHENTICATION FEE IS DEFICIENT. 1. Paragraph 3 of the application not filled. 2. Adhesive stamp Rs 10/- deficient in V.Nama
53	D-WP(C)/31776/2025	SAUBHAGYA KUMAR SAMAL	2025-08-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 70 not neat.
54	D- ABLAPL/24164/2025	SURYANARAYAN BISWAL	2025-08-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
55	D- BLAPL/24086/2025	KARTIK CHANDRA TRIPATHY	2025-08-08	3-AUTHENTICATION FEE IS DEFICIENT. 1.Paragraph 5 of the application not filled.
56	D- CRLMC/24148/2025	BISHNU PRASAD PRADHAN	2025-08-08	True copy of c.copy to be filed.
57	D- BLAPL/24100/2025	SAROJ KUMAR MISHRA	2025-08-08	1. In declaration under affidavit mentioned solemnly affirm Bipin Naga Instead of Sobhabana Naga 2. Pending before the court mentioned in the cause title is not tally with Rejection order.
58	D- CRLMC/24065/2025	ARUN KUMAR BUDHIA	2025-08-08	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Subject code not correctly furnished in Assessment Slip and Index. 2. Charge sheet to be filed. 3. Occupation not furnished in affidavit.
59	D-WP(C)/31823/2025	MAHENDRA KUMAR SAHOO	2025-08-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos 34 and 38 are not neat .2 Date of rep. in annex. 11 not tally with index. 3. Rs. 50/- to be paid on V.nama.
60	D-WP(C)/31827/2025	ACHYUTANANDA PATTANAIAK	2025-08-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED V.nama not properly filled up

61	D-WP(C)/31831/2025	GYANA RANJAN MAHAPATRA	2025-08-08	page no.48 not neat.
62	D-WP(C)/31833/2025	BHABANI PRASAD MOHANTY	2025-08-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-CRLMC/24037/2025	BRUNDABAN ROUT	2025-08-08	1. Year of ICC Case no.77 of 2024 under Annexure-3 does not tally with cause title.3.C.Copy of impugned order dated 30.07.2025 under Annexure-3 not filed.
64	D-CRLMA/22880/2025	NIRANJAN PANDA	2025-08-08	3-AUTHENTICATION FEE IS DEFICIENT. i)Anx-1 not mention in book mark.ii) page mark not properly. iii) Anx-1 not in proper place.iv) A. fee Rs-2.25/- to be paid.
65	D-WP(C)/31830/2025	AMIT PRASAD BOSE	2025-08-08	page no.18 not neat
66	D-BLAPL/24222/2025	DIBYAJYOTI SAHOO	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. of paragraphs not correct in declaration of affidavit.
67	D-WP(C)/31674/2025	SIBA PRASAD PATRA	2025-08-08	1. HBAWF fee Rs. 50/- to be paid
68	D-WP(C)/31835/2025	SUMITRA MOHANTY	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner is the deponent in the main case as well as stay petition in same date but Advocate clerk is the deponent in the I.A. no.13381/ 2025.
69	D-WP(C)/31801/2025	EKTA AGARWAL	2025-08-08	Page 249 not neat
70	D-BLAPL/24168/2025	BIJAY KUMAR BEHERA	2025-08-08	1. In Address of the petitioner in respect of P.S name as mentioned in the cause title is not tally with Rejection order
71	D-WP(C)/31825/2025	SANJIB MOHANTY	2025-08-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.47 not neat. 2.Rs. 50/- to be paid in V.nama.
72	D-WP(C)/30845/2025	PRATIK DASH	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorization to swear affidavit on behalf of other petitioner not mentioned in affidavit.2.sl.no.13 repeated in petition para and annex.3 and 4 not properly mentioned in the petition as per index.
73	D-BLAPL/24176/2025	CHIRANJIB ROUT	2025-08-08	1. In paragraph 3 of the application Rejection order date wrongly mentioned in Annexure-2
74	D-WP(C)/31826/2025	UMAKANT SAHOO	2025-08-08	page nos. 22 38 and 40 are not neat
75	D-WP(C)/31837/2025	MIHIR SEKHAR SAHOO	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. paragraphs not correct in declaration of affidavit.2. page nos. 16 21 23 and 24 not neat.
76	D-BLAPL/24282/2025	DIPTIMAYEE LENKA	2025-08-08	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
77	D-CONTC/31702/2025	ADV.	2025-08-08	IN REFERENCE CERTIFICATE W.P(C) NO. IS INCORRECT
78	D-CONTC/31766/2025	ADV.	2025-08-08	17-REFERENCE CERTIFICATE NOT FURNISHED.
79	D-RSA/30901/2025	SAILABALA JENA	2025-08-08	Date of Judgment and Decree be corrected in the Index and accordingly proper paging be made and Put Up there after for further S.R.
80	D-WP(C)/31746/2025	KISHORE KUMAR MISHRA	2025-08-08	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page Nos.40 and 41 Are not legible.
81	D-CRLA/24084/2025	SATYA RANJAN MULIA	2025-08-08	Period of Delay 72 days
82	D-CONTC/31515/2025	SRINIBAS KHANDAI	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of the ops. no.2 and 3 not mentioned in cause title. 2. Reference certificate not furnished. 3. Date of order not correctly furnished in para no.6. 4. Description of Documents under annex-1 in Index not tally with annex-1 filed.
83	D-WA/31675/2025	MANOJA KUMAR KHUNTIA	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 314 days
84	D-WA/31861/2025	RABINARAYAN MISHRA	2025-08-08	i) Being aggrieved not furnished. ii) Put up for SR after filling of copy of cause title in WP(C).
85	D-BLAPL/24142/2025	NILAKANTHA DAS	2025-08-08	Certified/Free copy of Rejection order not filed.
86	D-WP(C)/31800/2025	EKTA AGARWAL	2025-08-08	Page 221 not neat.
87	D-WP(C)/31849/2025	TAPAN KUMAR SAHOO	2025-08-08	1. Annexure-2 not properly page marked in Index.
88	D-CRLMC/24200/2025	DEBENDRANATH SAMAL	2025-08-08	1. As per rejection order under Annexure-1, the name of the Lower court does not tally with cause title.2.As per index,Annexure-1 not described in the petition.
89	D-CRLMC/24221/2025	RAJENDRA KUMAR PRADHAN	2025-08-08	1. CRLMC Petition marked a twice in the index.

90	D-WP(C)/31848/2025	SANJIB MOHANTY	2025-08-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Welfare fee of Rs.50/- not paid on V.nama. Date of order dated 04.07.2025 under Annexure-8 does not tally with Book mark.
91	D-MATA/31897/2025	SATYABRATA MOHANTY	2025-08-08	good ground not furnished
92	D-WP(C)/31632/2025	DR. BINODA KUMAR MISHRA	2025-08-08	Page nos.29 and 31 not neat and legible.
93	D-WP(C)/31838/2025	EKTA AGARWAL	2025-08-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in the petition 2.paragraph no.not correctly furnished on declaration.3. Page no.232 not neat and legible.
94	D-CONTC/31873/2025	ADV.	2025-08-08	AGE NOS. 10 and 11 NOT NEAT and LEGIBLE
95	D-CRLMC/24159/2025	RAMESH CHANDRA MAHARANA	2025-08-08	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
96	D-WP(C)/31851/2025	BIJAYA KUMAR PARIDA 2	2025-08-08	1. Page no.21 annexure -6 not exhibited
97	D-WP(C)/31863/2025	CHITRASEN PARIDA	2025-08-08	1. Page mark not tally Annex -6 as per Index.2. Paragraphs not correctly mentioned in declaration Petition as well as I.A.
98	D-WP(C)/31752/2025	ABHILASH MISHRA	2025-08-08	Name of the Appellant and respondent not mentioned in the V.nama.
99	D-CONTC/31866/2025	HARA PRASAD RATH	2025-08-08	REFERENCE CERTIFICATE NOT FURNISHED
100	D-CRLMC/24055/2025	BHABANI SANKAR DAS	2025-08-08	1. HBAWF fee Rs. 50/- to be paid.
101	D-CRLMP/24032/2025	NARESH CHANDRA JENA	2025-08-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
102	D-BLAPL/24107/2025	RAJ KUMAR ROUT	2025-08-08	Annexure not mentioned at page no. 9.
103	D-MACA/31856/2025	GOPAL KRISHNA NAYAK	2025-08-08	Period of Delay 13 days
104	D-BLAPL/24123/2025	HIMANSHU SEKHAR MISHRA	2025-08-08	1.Sessions Case No. not tally with Certified copy of rejection order and Cause title of the petition. 2.Annexure mentioned incorrect in paragraph-4.
105	D-BLAPL/24081/2025	MANOJ KUMAR PANDA	2025-08-08	Page no. 29 and 30 not legible.

106	D-MACA/31811/2025	JAGABANDHU SAHU	2025-08-08	Period of Delay one day
107	D-MACA/31852/2025	SOMNATH ROY	2025-08-08	statutory deposit not made
108	D-WP(C)/31879/2025	SOUMI DAS	2025-08-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
109	D-BLAPL/24073/2025	DEBASIS BISWAL	2025-08-08	1..Name Of The Filing Advocate Not In Capital Letters In The Petition 2. Page 10 not legible.
110	D-WP(C)/31619/2025	DR. BINODA KUMAR MISHRA	2025-08-08	Fathers name of the petitioner has not mentioned in the cause title

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 08-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/412/2023	CMAPL/412/2023	MANOJ KUMAR NAYAK	OTHERS. PUT UP FOR SR FILING OF ORDER DATED 3.10.22 PASSED IN WP(C) NO. 14721/2004